

PATNA HIGH COURT, PATNA

NOTIFICATION

The 20th February, 2026.

No. 168 -A : The Judicial officers of the rank of Civil Judge (Senior Division), named in column no. 2 of the table given below are transferred and posted as Civil Judge (Senior Division)-cum-A.C.J.M./Civil Judge (Sr. Division) in the Judgeships to be stationed ordinarily at the station mentioned against their name in column no. 3 of the table.

Further, in exercise of the powers conferred under Sub Section (3) of Section (11) of the Code of Criminal Procedure, 1973 (Act 2 of 1974) / Sub Section (3) of Section (9) of 'Bharatiya Nagarik Suraksha Sanhita, 2023', the High Court is pleased to confer upon the Officers named below, who have been transferred and posted as Civil Judge (Senior Division)-cum-A.C.J.M., the powers of a Judicial Magistrate of the 1st Class for the concerned Districts, provided that they shall work in such a way that their disposal of Civil and Criminal matter must be in the ratio of 30:70.

Sl. No.	Name of the officer, designation and present place of posting (with Judgeship name)	(a) Designation at the new station (b) Place where the officer is to be stationed at ordinarily (c) Name of the Judgeship in which transferred
1.	2.	3.
1	Sri Ranjeet Kumar Civil Judge (Sr. Division)-cum-A.C.J.M., Jehanabad [Full Time Secretary, D.L.S.A.]	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Gaya c) Gaya
2.	Ms. Sangeeta Rani Civil Judge (Sr. Division)-cum-A.C.J.M., Benipur (Darbhanga)	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Chapra c) Saran
3.	Sri Ajay Kumar II Civil Judge (Sr. Division)-cum-A.C.J.M., Gopalganj	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Bettiah c) West Champaran
4.	Sri Brajesh Kumar Civil Judge (Sr. Division)-cum-A.C.J.M., Chapra (Saran) [Full Time Secretary, D.L.S.A.]	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Jehanabad c) Jehanabad

5.	Sri Dharendra Kumar Pandey Civil Judge (Sr. Division)-cum-A.C.J.M., Nawadah [Full Time Secretary, D.L.S.A.]	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Bettiah c) West Champaran
6.	Sri Prateek Anand Dwivedi Civil Judge (Sr. Division)-cum-A.C.J.M., Bettiah (West Champaran)	a) Civil Judge (Senior Division) b) Hathua c) Gopalganj
7.	Sri Rajesh Kumar Singh Civil Judge (Sr. Division)-cum-A.C.J.M., Banka [Full Time Secretary, D.L.S.A.]	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Sherghati c) Gaya
8.	Sri Gautam Kumar Civil Judge (Sr. Division)-cum-A.C.J.M., Ara (Bhojpur) [Full Time Secretary, D.L.S.A.]	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Jamui c) Jamui
9.	Sri Vivek Chandra Verma Civil Judge (Sr. Division)-cum-A.C.J.M., Dalsingsarai (Samastipur)	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Begusarai c) Begusarai
10.	Sri Amrendra Kumar Raj Civil Judge (Sr. Division)-cum-A.C.J.M., Bettiah (West Champaran) [Full Time Secretary, D.L.S.A.]	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Gopalganj c) Gopalganj
11.	Ms. Ankita Jaiswal Civil Judge (Sr. Division)-cum-A.C.J.M., Hajipur (Vaishali)	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Darbhanga c) Darbhanga
12.	Ms. Amrita Singh Civil Judge (Sr. Division)-cum-A.C.J.M., Ara (Bhojpur)	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Biharsharif c) Nalanda
13.	Sri Abhishek Kumar Civil Judge (Sr. Division)-cum-A.C.J.M., Siwan	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Bettiah c) West Champaran
14.	Ms. Hena Mustafa Civil Judge (Sr. Division)-cum-A.C.J.M., Chapra (Saran)	a) Civil Judge (Senior Division) b) Maharajganj c) Siwan

15.	Ms. Jayshri Kumari Civil Judge (Sr. Division)-cum-A.C.J.M., Muzaffarpur [Full Time Secretary, D.L.S.A.]	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Samastipur c) Samastipur
16.	Sri Tej Kumar Prasad Civil Judge (Sr. Division)-cum-A.C.J.M., Madhubani	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Muzaffarpur (East) c) Muzaffarpur
17.	Sri Bimlesh Kumar Civil Judge (Sr. Division)-cum-A.C.J.M., Hajipur (Vaishali)	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Areraj c) East Champaran
18.	Sri Shailendra Kumar Civil Judge (Sr.Division)-cum-A.C.J.M., Ara (Bhojpur)	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Hilsa c) Nalanda
19.	Sri Rakesh Ranjan Civil Judge (Sr. Division)-cum-A.C.J.M., Jamui [Full Time Secretary, D.L.S.A.]	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Gopalganj c) Gopalganj
20.	Ms. Simmi Kujur Civil Judge (Sr. Division)-cum-A.C.J.M., Muzaffarpur –West (Muzaffarpur)	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Samastipur c) Samastipur
21.	Sri Amit Baibhav Civil Judge (Sr. Division)-cum-A.C.J.M., Patna	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Ara c) Bhojpur
22.	Sri Manish Kumar III Civil Judge (Sr. Division)-cum-A.C.J.M., Sonapur (Saran)	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Dalsinghsarai c) Samastipur
23.	Sri Jai Prakash Kisku Civil Judge (Sr. Division)-cum-A.C.J.M., Rosera (Samastipur)	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Khagaria c) Khagaria
24.	Sri Ashish Ranjan Civil Judge (Sr. Division)-cum-A.C.J.M., Nawadah	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Saharsa c) Saharsa
25.	Sri Naresh Mahto Civil Judge (Sr. Division)-cum-A.C.J.M., Biraul (Darbhanga)	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Muzaffarpur (West) c) Muzaffarpur

26.	Ms. Sapna Rani Civil Judge (Sr. Division)-cum-A.C.J.M., Patna City (Patna)	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Banka c) Banka
27.	Ms. Shobhana Tripathi Civil Judge (Sr. Division)-cum-A.C.J.M., Kishanganj	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Gopalganj c) Gopalganj
28.	Ms. Puja Kumari Civil Judge (Sr. Division)-cum-A.C.J.M., Hajipur (Vaishali) <u>[Principal Magistrate, J.J.B.]</u>	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Bhabhua c) Kaimur
29.	Ms. Tanvi Singhal Civil Judge (Sr. Division)-cum-A.C.J.M., Sasaram (Rohtas)	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Ara c) Bhojpur
30.	Sri Rakesh Kumar Pandey Civil Judge (Sr. Division)-cum-A.C.J.M., Chapra (Saran) <u>[Principal Magistrate, J.J.B.]</u>	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Rosera c) Samastipur
31.	Sri Manoj Kumar Pathak Civil Judge (Sr. Division) - cum-A.C.J.M., Madhepura <u>[Principal Magistrate, J.J.B.]</u>	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Patna City c) Patna
32.	Sri Arvind Mishra Civil Judge (Sr. Division)-cum-A.C.J.M., Supaul <u>[Principal Magistrate, J.J.B.]</u>	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Hajipur c) Vaishali
33.	Sri Manoj Kumar Civil Judge (Sr. Division)-cum-A.C.J.M., Saharsa <u>[Principal Magistrate, J.J.B.]</u>	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Hajipur c) Vaishali
34.	Ms. Kiran Ojha Civil Judge (Sr. Division)-cum-A.C.J.M., Sheikhpura <u>[Principal Magistrate, J.J.B.]</u>	a) Civil Judge (Senior Division). b) Dumraon c) Buxar
35.	Ms. Ghazala Tasneem Civil Judge (Sr. Division)-cum-A.C.J.M., Hajipur (Vaishali)	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Sonapur c) Saran

36.	Sri Mahendra Mishra Civil Judge (Sr. Division)-cum-A.C.J.M., Siwan [Principal Magistrate, J.J.B.]	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Narkatiyaganj c) West Champaran
37.	Sri Avinash Kumar Civil Judge (Sr. Division)-cum-A.C.J.M., Araria	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Bagaha c) West Champaran
38.	Sri Raushan Kumar Chhapolia Civil Judge (Sr. Division)-cum-A.C.J.M., Patna	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Benipur c) Darbhanga
39.	Sri Sameer Kumar Civil Judge (Sr. Division)-cum-A.C.J.M., Sheikhpura	a) Civil Judge (Senior Division) b) Hathua c) Gopalganj
40.	Dr. Shambhu Kumar Gupta Civil Judge (Sr. Division)-cum-A.C.J.M., Bagaha (West Champaran)	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Hajipur c) Vaishali
41.	Sri Suman Saurav Civil Judge (Sr. Division)-cum-A.C.J.M., Bhabhua (Kaimur) [Full Time Secretary, D.L.S.A.]	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Patna c) Patna
42.	Sri Chandra Bhushan Bharti Civil Judge (Sr.Division)-cum-A.C.J.M., Samastipur [Railway Magistrate, Samastipur]	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Nawada c) Nawada
43.	Smt. Chanda Lal Civil Judge (Sr. Division)-cum-A.C.J.M., Samastipur	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Nawada c) Nawada

By order of the High Court

Sd/- P.K. Malik

Registrar General

Memo No. 16161-16234 / Dated, Patna the 20th February, 2026.

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A & E) Bihar, G.A.-7, Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna

High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Editor, Patna High Court, Patna / Joint Registrar (Estb.), Patna High Court, Patna / O.S.D., Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna / Registrar (Court & Case Management), Patna High Court, Patna / Sub-Editor, Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / I/C Registrar (Recruitment & Appointment), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / Member Secretary, BSCMSC, Patna High Court, Patna / O.S.D. (Chief Justice's Secretariat), Patna High Court, Patna / O.S.D. (Computerization), Patna High Court, Patna / Research Officer, Juvenile Justice Secretariat, Patna High Court, Patna / Deputy Registrar (Court & Case Management), Patna High Court, Patna / Assistant Registrar (Court & Case Management), Patna High Court, Patna / I/C P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / Section Officer-I/c, Selection & Appointment Cell, Patna High Court, Patna / Section Officer-I/c, Computer Cell, Patna High Court, Patna / Section Officer-I/c, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer-I/c, Monitoring Cell-II, Patna High Court, Patna / Section Officer-I/c, Court Management Cell, Patna High Court, Patna / Section Officer-I/c, Vigilance Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for uploading the same on the website of the Hon'ble Court / The Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / all the Principal District and Sessions Judges of Bihar for information **[and communication to the officers concerned]**.

The posting of the officer as Civil Judge (Senior Division) should be adjusted against the vacant Court/s lying at the station and new Courts of Civil Judge (Senior Division), if required, may be created only when there is no such Court vacant since earlier.

Senior most Civil Judge (Senior Division) excluding Civil Judge (Senior Division)-cum-C.J.M. at the station and those officers who have not been found fit for promotion to the higher post shall be designated as Civil Judge (Senior Division)-I-cum-A.C.J.M.-I in the light of 'Bharatiya Nagarik Suraksha Sanhita, 2023' after effecting the above transfer & postings subject to approval of the Hon'ble Court.

Compliance of the directions contained in this Court's Letter No.66672 – 66708 dated 05.10.2023 for compliance of the Order dated 11.07.2023 of the Hon'ble Apex Court in W.P. (C) No.699 of 2016 (titled Ashwini Kumar Upadhyay Vs. Union of India & Anr.) shall be ensured strictly.

The representations filed by the Judicial Officers for normal / premature transfer to any particular station and the letters received during the process of AGT-2026 from the Principal District & Sessions Judges, Secretaries of Bar Associations/Councils or private parties etc. for posting of officers in the cadre of Civil Judge (Senior Division) stand disposed of in the aforesaid terms.

The representations filed by the Judicial Officers for stay of transfer / extension of posting / exemption from AGT-2026 stand allowed till the next AGT, i.e. AGT-2027.

The Officers mentioned at Sl. Nos. 27, 37, 39, 40 & 41, whose prayers / representations for mid-term / pre-mature transfer have been allowed, will not be entitled for Transfer Allowance.

The officers concerned are directed to make over charge of their respective Courts / Offices in such a way so as they join their new assignment latest by 31st March, 2026 positively.

[-] For P.D.Js. Concerned only

By order of the High Court


Registrar General